Annexure-4

Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 12th March 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI No	Name of creditor	Details of claim received		Details of claim admitted					A	Amount of any			(Amount in V)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Rudradev Properties Private Limited	21-Jun-24	554,007.00	-	Interest of ICD	-	Yes	0.00%	-	-	554,007.00	-	
2	Arshiya Northern FTWZ Limited	27-Jun-24	2,763,996.00	-	Inter Company Loan	-	Yes	0.00%	-	-	-	2,763,996.00	
	Total		3,318,003.00			-		0.00%	-	-	554,007.00	2,763,996.00	

Note: Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.